



Srinagar(0):0194-2481644
Jammu(0):0191-2573373

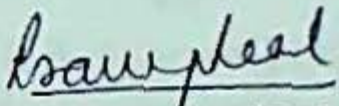
Government of Jammu and Kashmir
Tourism Department Civil Secretariat
Srinagar/Jammu

Notification,

Jammu, the 07 December, 2018

SRO 541: In exercise of the powers conferred by Section 3 of the Jammu & Kashmir Public Premises (Eviction of Unauthorized Occupants) Act, 1988 and in supersession of notification SRO-27 of 2017 dated 31.01.2017, the Government hereby appoint Mr. Syed Hanief Balkhi, Chief Executive Officer, Tourism Development Authority, Gulmarg as "Estate Officer" for the purposes of the said Act in respect of the premises controlled by the Gulmarg Development Authority.

By order of the Government of Jammu & Kashmir


(Rigzian Sampheal) IAS
Secretary to the Government

No: TSM/DA-69/2016

dated 07- 12-2018

Copy to the:-

1. All Financial Commissioners.
2. All Principal Secretaries.
3. All Commissioner/Secretaries to the Government.
4. All Heads of the Departments.
5. Divisional Commissioner, Kashmir.
6. Managing Director, J&K Tourism Development Corporation.
7. Deputy Commissioner, Baramulla.
8. Director Tourism, Kashmir.
9. Director Archives, Archaeology and Museums.
10. OSD to Advisor (G) for Information of the Advisor
11. Chief Town Planner, Kashmir
12. Chief Executive Officer, Gulmarg Development Authority.
13. General Manager Govt. Press, Srinagar for publication in the Government Gazette.
14. Private Secretary to Chief Secretary.
15. Pvt. Secretary to Secretary to the Government, Tourism Department.
16. Stock/SRO file.